

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12/04/2019

T.A./260/32/2017

H MISHRA
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:86

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. N. K. Sahoo

Notes of The Registry	Order of The Tribunal
	<p>None appears on behalf of the the applicant. Mr. N. K. Sahoo, Ld. Counsel for the respondent is present.</p> <p>No one was present on behalf of the applicant on previous date i.e. on 01.03.2019 and today also.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>